

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

IA 2441/2020

IA 2837/2021

In

C.P.(IB)1647/MB/2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON 10.04.2024

NAME OF THE PARTIES: CORPORATION BANK V/s TASGAONKAR
BLOSSOM PVT LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Rakesh Gupta, Ld. Counsel for Liquidator present. Ms. Chaitanya G Bhandary i/b Legal Prism - For Union Bank of India present. None present for the Respondents.
2. The Respondents may note that in case of non-appearance on the next date of hearing, the matter shall be proceeded with the arguments and disposed of accordingly.
3. List this matter on 30.04.2024 for final hearing.

Sd/-

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)
/NP/

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)